GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1216
ANSWERED ON:13.08.2013
COAL LIQUEFACTION .
Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of COAL be pleased to state:

- (a) whether the Government had identified and allotted coal blocks in 2008 for the purpose of synthesizing oil from coal by adopting Coal-to-Liquid (CTL) technology;
- (b) if so, the details thereof and the present status of the projects, project-wise;
- (c) the estimated quantity of oil produced or likely to be produced through these projects;
- (d) whether the Government has received any complaints in this regard; and
- (e) if so, the details thereof along with the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (c): The Government has allocated 2 coal blocks on 27.02.2009 namely Ramchandi Promotional and North of Arkhapal Srirampur for Coal to Liquid (CTL) projects to M/s Jindal Steel & Power Ltd. & M/s Strategic Energy Technology Systems Ltd. respectively. The blocks are in various stages of development and none of them has come into the production. The gross geological reserves of coal in each of these blocks are estimated to be 1500 million tonnes.
- (d) & (e): A letter has been received from Shri Dharmendra Pradhan, Member of Parliament, Rajya Sabha requesting for cancellation of allotment of aforesaid blocks and allotment of these blocks afresh, through competitive bidding route for power/steel/cement sectors. Further, the progress of CTL blocks was also reviewed recently by Inter-Ministerial Group (IMG) in its meeting held on 01.05.2013. The IMG noted that no significant progress had been made by the allocatees towards development of the coal blocks as a number of important/critical milestones were pending. Due to unsatisfactory progress, allocates of both the blocks have been issued show cause notices.